

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
NORTH TRIPURA, DHARMANAGAR**

No.F.2(7)(b)-DJ/N/DMN/2019/1473-83

Dated, Dharmanagar,  
The 15<sup>th</sup> February, 2019.

**Subject : Filling up of 4(four) posts of DUFTRY by promotion from eligible Group-D employees of the District Judiciary of Tripura.**

M E M O R A N D U M

Pursuant to the minutes of the DPC meeting dated 16<sup>th</sup>, 17<sup>th</sup> & 18<sup>th</sup> July, 2016 of the Five District & Sessions Judges of Tripura, duly approved by the Hon'ble High Court vide letter No. F.13(2)(a)-HC/2015-16/18270-74, dated 28-09-2016, the undersigned has been authorized to fill up the vacant post of Duftry for the District Judiciary of Tripura. Accordingly on subsequent collection of vacancy position from the 7(seven) District & Sessions Judges of Tripura, **4(four) posts of Duftry (UR-02, ST-02)** in the Grade of Group-D under the pay scale of PB-1, Rs. 4840-13,000/- plus Grade Pay of Rs.1800/- are lying vacant under the District Judiciary of Tripura.

Therefore, applications in prescribed format are invited from the willing/interested Group-D employees belonging to UR, ST & SC category having **requisite qualification of Class-VIII passed and must have completed 05 years of satisfactory service in the Peon Grade** serving under the District Judiciary of Tripura for filling up the said 4(four) posts on promotion through suitability test as per "The Tripura District Courts' Ministerial Establishment(Recruitment and Conditions of Service) Rules 2014".

Willing/interested Group-D employees may apply in writing in prescribed format through proper channel so as to reach this office by **7<sup>th</sup> March, 2019 positively.**

//  
(Shri J. Murasing)  
District & Sessions Judge,  
North Tripura, Dharmanagar.

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura *with a request to circulate the same among the employees belonging to UR, SC & ST category holding the post of Group-D serving under their judgeship and to forward the application(s), if any, to this office by 07-03-2019.*
3. The SDJM-cum-Civil Judge(Junior Division), Kanchanpur, North Tripura. *He is request to circulate the same among the employees belonging to UR, SC & ST category holding the post of Group-D serving under his establishment and to forward the application(s), if any, to this office by 07-03-2019.*
4. The Head Clerk(Nazir) of this office *is directed to informed the contents of Memorandum among the employees belonging to UR, ST & SC category, holding the post of Group-D, serving under this establishment.*
5. Notice Board.

  
District & Sessions Judge,  
North Tripura, Dharmanagar.

**APPLICATION FORMAT FOR THE POSTS OF DUFTRY**

To  
The District & Sessions Judge,  
North Tripura, Dharmanagar.

Through Proper Channel

Subject :- Application for the post of Duftry.

Ref. :- Memo. Vide No. 2(7)(b)-DJ/N/DMN/2019/1473-83, dated 15-02-2019.

Sir,

With reference to above, I would like to offer myself as a candidate for the post of Duftry under the District Judiciary of Tripura. Necessary particulars of my candidature are as follows:-

1.	Application for the post applied for	
2.	Name of the applicant(in Block Letters)	
3.	Present place of posting	
4.	Date of Birth	
5.	Date of joining in the Govt Service( <b>Peon Grade</b> )	
6.	Educational Qualification	
7.	Category	
8.	Technical qualification, if any.	
9.	Contact No.	

Place :-

Date :-

Full Signature of applicant